

R-234-B
1466

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

In pursuance of Hon'ble High Court of Delhi, New Delhi Order No.17/D-3/Gaz.-IA/DHC/2026 dated 04.05.2026 and in partial modification to this office earlier Order No.305/11208-11331/Committee/Gaz./PDJ West/2026 dated 12.02.2026, the following committees of West District, Tis Hazari Courts, Delhi are re-constituted as under with immediate effect :-

<i>S. No</i>	<i>Name of the committee</i>	<i>Name of the Officer</i>	<i>Designated as</i>	<i>Concerned Branch</i>
1	Committee for redressal of concerns of Members of the Bar Association at the District. (High Court of Delhi letter No.72/DHC/Gaz./2018 dated 15.10.2018)	Principal District & Sessions Judge (West) The Administrative Civil Judge (West) President of the District Bar Association, THC The Secretary of the District Bar Association, THC Nominee of the Bar Council of Delhi.	Chairperson Convenor Member Member Member	Administration Branch
2	Witness Protection Committee (High Court of Delhi Notification No.294/Rules/DHC dated 13.03.2019)	Principal District & Sessions Judge (West) Deputy Commissioner of Police, West District Chief Public Prosecutor, West District, Tis Hazari Courts, Delhi.	Chairperson Member Member Secretary	General Branch/ Prosecution Branch
3	To work out the modalities of implication of directions contained in Para 17 of Writ Petition (Civil) No.2162/2015 titled Shri H.V. Kumar & Others Vs Delhi Treasury Tis Hazari Courts & Others for facility and convenience of tracking such deposits and their periodic renewals	Sh. Raghbir Singh District Judge (Commercial Court)-03 Ms. Gunjan Gupta, PO-MACT-01 Sh. Shiv Kumar, DJ-02 Administrative Civil Judge (West) District Nazir (West)	Chairperson Member Member Member Member	LAC Branch
4	Sub-Committee for assessing the quality of the Support Persons (West District), Tis Hazari Courts, Delhi (Minutes of meeting dated 03.03.2020 of "Committee to monitor proper implementation of several guidelines laid down by the Supreme Court as well as High Court of Delhi for dealing with matters pertaining to sexual offences and child witnesses.")	Ms. Shelly Arora, ASJ-06 (POCSO) Secretary, DLSA (West) Senior Officer from DCW The ACP (Rajouri Garden)	Chairperson Member Member Member	General Branch

S. No	Name of the committee	Name of the Officer	Designated as	Concerned Branch
5	Purchase Committee	Ms. Preeti Agrawal Gupta, District Judge (Commercial Court)-02 Dr. Yadvender Singh, ASJ-05 Ms. Saloni Singh, ASJ (FTSC) (POCSO)-01 Administrative Civil Judge (West) The D.D.O. (West) DCA (Admn.) (Audit) Law & Justice Department Principal Accounts Officer, GNCTD, Delhi DCA (Power) as the Link Officer in the absence of the officer DCA (Admn.) (Audit)	Chairperson Member Member Member Member Ex-Officio Member	General Branch
6	Grievance Redressal Committee to look into the request / suggestions / grievances and complaints of Staff, Litigants and Public Persons	Principal Judge, Family Court (West) Chief Judicial Magistrate (West) Senior Civil Judge-cum-RC (West) Administrative Civil Judge (West)	Chairperson Member Member Member	Administration Branch
7	(i) Arrears Committee to fix targets for disposal of identified cases, to formulate guidelines for expeditious disposal of cases particularly old cases, to propose constructive suggestions and strategy for speedy disposal of targets fixed and to constantly monitor disposal of such cases. (ii) To constantly monitor the disposal of 5 and 10 years old cases. (High Court of Delhi letter No.213(10)/RG/DHC/2016 dated 03/02/2016)	Principal Judge, Family Court (West) Sh. Prashant Kumar (Commercial Court)-06 Chief Judicial Magistrate (West) Senior Civil Judge-cum-RC (West)	Chairperson Member Member Member	Judicial Branch
8	For using new Web Portal known as Government e-Marketplace (GeM) of West District	Sh. Harish Kumar, District Judge (Commercial Court)-04 Sh. Mukesh Juneja, J.A., West District Sh. Mukesh Juneja, J.A., West District Administrative Civil Judge (West) The D.D.O. (West)	<u>Role</u> Primary user Secondary user Buyer(s) Consignee(s) Supervisor D.D.O.	General Branch
9	"Review Sub-Committee" to strategize and deliberate upon disposal of cases with special attention to monitoring cases. The aim and object of the Committee is to creation of leadership and peer groups amongst Judicial Officers. Furthermore, the committee will send a monthly report to	Principal Judge, Family Court (West) Chief Judicial Magistrate (West) Senior Civil Judge-cum-RC (West)	Chairperson Member Member	Judicial Branch

S. No	Name of the committee	Name of the Officer	Designated as	Concerned Branch
10	To monitor compliance with directions of the Hon'ble High Court of Delhi in case titled Manjit Singh Vs. State CrI. MC No.4485/2013 dated 10.09.2014.	Sh. Satvir Singh Lamba, Spl. Judge NDPS Sh. Manoj Kumar Sharma, DJ-07 Chief Judicial Magistrate (West) Addl. Chief Judicial Magistrate (West) Sh. Devender Kumar, ACP (HQ) (M.No.: 9968488783) (email : legalcellwest303@gmail.com) The ACP/HQ/Crime	Chairperson Member Member Member Member Nodal Officer	Judicial Branch
11	District Court Vulnerable Witness Deposition Courtrooms Monitoring Committee (VWDCMC) (For West District) (High Court of Delhi letter No.156-167/Rules/DHC/2022 dated 24.02.2022)	Principal District & Sessions Judge (West) Senior most ASJ Senior most ASJ (POCSO) Senior most ASJ (Rape Cases) The Chairperson, VWDC Committee THC, Delhi	Chairperson Member Member Member Additional Member	General Branch/ VWDC
12	Committee to Monitor the registration of cases, timely uploading of Orders and hybrid hearing in all Courts of District West.	Principal Judge, Family Court (West) Chief Judicial Magistrate (West) Senior Civil Judge-cum-RC (West)	Chairperson Member Member	Computer Branch
13	Selection Committee for Selection of Law Researchers for District Judge (Commercial Courts) (High Court of Delhi letter No.6589/EoDB/DHC/272/2023 dated 29.03.2023)	Principal District & Sessions Judge, West District Principal Judge (Family Court), West District Senior most District Judge (Commercial Court), West District	Chairperson Member Member	General Branch
14	Committee to monitor/observe the reasons of delay of cases pending for more than 2 years. (Letter No.EC/01/2023 dated 02.03.2023 of Hon'ble e-Committee, Supreme Court of India and email dated 07.07.2023 received from High Court of Delhi)	Principal Judge, Family Court (West) Chief Judicial Magistrate (West) Senior Civil Judge-cum-RC (West)	Chairperson Member Member	Judicial Branch
15	Committee to complete the task of identification of cases having historical / public importance.	Ms. Saumya Chauhan, ASJ (FTC)-02 Dr. Yadvender Singh, ASJ-05 Sh. Sunil Choudhary, DJ-01	Chairperson Member Member	General Branch & Computer Branch
16	Accessibility Committee to deal with all issues relating to the Person's with Disability.	Sh. Gopal Singh Chauhan, District Judge-03 011-23832477 Senior Civil Judge-cum-RC (West) 011-23918465 Sh. Gaurav Sharma, Advocate Mobile No.: 8447298054 Sh. Sandeep Chand, JA/District System Administrator	Chairperson Member Member Member	Nodal Officer

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17	To oversee the implementation of the Judgment passed by the Hon'ble Supreme Court of India in the matter titled "Satender Kumar Antil v. Central Bureau of Investigation", SLP (Criminal) 5191/20	Sh. Raj Kumar Tripathi DJ (Commercial Court)-05 Sh. Vineet Kumar, ASJ-02 Ms. Pooja Talwar, ASJ (FTC)-01	Chairperson Member Member	General Branch
18	District Case Management Committee (To work as per the Action Plan for Arrears Reduction in District Judiciary)	Principal District & Sessions Judge, West District Principal Judge, Family Court (West) Sh. Rajinder Kumar, ASJ-03 Chief Judicial Magistrate (West) Senior Civil Judge-cum-RC Secretary, DLSA (West)	Chairperson Member Member Member Member Additional Member	Judicial Branch
19	Committee to maintain cordial relations between Bench and Bar.	Principal District & Sessions Judge, West District President, Delhi Bar Association, THC, Delhi. Secretary, Delhi Bar Association, THC, Delhi.	Chairperson Member Member	General Branch (West)
20	Committee for Monitoring and Ensuring the Targeted Digitization / Scanning (West District)	Officer In-Charge (Record Room) (Criminal, Civil & Sessions) & Digitization Cell Link Officer In-Charge, Digitization Cell Administrative Civil Judge (West) Sh. Ankit Karan Singh, JMFC-08 (West) Nodal Officer (Digitization Section)	Chairperson Member Member Member	Computer Branch / Record Room, Central District
21	Committee on Gender Sensitization as well as Committee for taking action in the matter of Sexual Harassment of women and Transgender persons at all levels. (In view of the directions issued by Hon'ble Supreme Court of India on 06.01.2026 in Writ Petition (Civil) No.1245 of 2025, titled Geeta Rani Versus Union of India & Ors.)	Ms. Priya Mahendra, ASJ-09 Sh. Naveen Gupta, DJ-09 Sh. Rajinder Singh, ASJ (SC-RC)-02 Ms. Abha Joshi, Governing Body Member, Action India and also Former Director, MARG	Chairperson Member Member Member	Administration Branch
22	Suspension Review Committee	Ms. Preeti Agrawal Gupta DJ (Commercial Court)-02 Sh. Divyang Thakur, ASJ-01 (POCSO) Sh. Arvind Bansal, DJ-05	Chairperson Member Member	Vigilance Branch

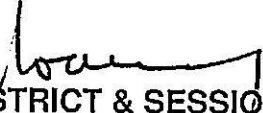
Note : In the absence of Chairperson, the senior most Officer will Chair the meeting of the Committee.

No. 757/23936-24060 /Committee/Gaz./PDJ West/2026

Dated, Delhi the 4 MAY 2026

MAY 2026

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. The Principal District & Sessions Judge, all district, Delhi/New Delhi.
4. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
5. Sh. Gaurav Sharma, Advocate, Chamber No.Y-1, Civil Wing, Tis Hazari Courts, Delhi.
6. The Sr.A.O.(J), VWDC, Tis Hazari Courts, Delhi (Room No.20-A).
7. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
8. The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
9. The Branch Incharge, Library, Tis Hazari Courts, Delhi.
10. The PS to the undersigned
11. The Reader to the undersigned
12. O/o CMM, West District, Tis Hazari Courts, Delhi.
13. Scanning Room No.282, Tis Hazari Courts, Delhi.
14. For uploading on LAYERS.
15. For uploading on centralized website through LAYERS.


PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI